

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 617/MP/2020**

Subject : Petition under Section 79 (1) (f) of the Electricity Act, 2003 for recovery of compensation deducted by PTC India Ltd. from Bharat Aluminium Company Ltd. (BALCO) allegedly for non-supply of power for the period February 2012 to May 2012.

Date of Hearing : 21.3.2023

Coram : Shri Jishnu Barua, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

Petitioner : Bharat Aluminium Co. Ltd. (BALCO)

Respondents : PTC India Ltd. (PTCIL) and 2 Ors.

Parties Present : Shri Hemant Singh, Advocate, BALCO  
Ms. Supriya Rastogi, Advocate, BALCO  
Shri Ravi Kishore, Advocate, PTCIL  
Shri Keshav Singh, Advocate, PTCIL  
Shri Dhruv Tripathi, PTCIL

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the present Petition has been filed, *inter-alia*, seeking declaration that the Petitioner is under no liability in terms of Power Purchase Agreement dated 23.8.2011 entered into with Respondent No. 1 for non-supply of power and/or for any compensation consequent to the force majeure caused by the Petitioner being prevented from operating the CTUIL-connected power plant. Learned counsel submitted that vide Record of Proceedings for the hearing dated 6.8.2021, the parties were directed to complete the pleadings. However, none of the Respondents have filed any reply so far.

2. Learned counsel for the Respondent, PTC sought additional time to file reply to the Petition. Learned counsel submitted that the said delay has been owing to certain confusion with regard to numbering of this Petition pursuant to its transfer from APERC.

3. Considering the submission made by the learned counsel for the parties, the Commission permitted the Respondents one more opportunity to file their reply to the Petition, if any, within two weeks with copy to the Petitioner, who may file its rejoinder within two weeks thereafter.

4. The petition shall be listed for hearing on 25.5.2023.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**